

In the Court of HHJ Shri.R.M. Sadrani,
Court 10, Addl. Sessions Judge
Criminal Cause List Dated 24-09-2020

BOARD OF C.R. No. 10

Sr. No	Case No.	Parties Name	Stage
1.	SC 192/20	State- Mahim V/s Rajiv Ramchandra Gandhi	B.A.
2	S.C.387/16 @S.C.45/18	Dharavi Pol.Stn. Vs. Nityanand Jaiprakash Nadar &Anr.	R/E (PH)
